

Title: Introduction of the Vice-President Pension (Amendment) Bill, 1999.

MR. SPEAKER : Now, the House will take up the legislative business.

Hon. Home Minister.

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): Sir, I beg to move for leave to introduce a Bill to amend the Vice-President's Pension Act, 1997.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Vice President's Pension Act, 1997".

The motion was adopted.

MR. SPEAKER: The Minister may now introduce* the Bill.

SHRI L.K. ADVANI: Sir, I introduce the Bill.

MR. SPEAKER: Now, the House stands adjourned to meet again at 2 P.M.

1301 hours

The Lok Sabha then adjourned for Lunch till Fourteen of the Clock.

*Published in the Gazettee of India, Extraordinary of Part-II, Section-2, dated 10.12.99.

* Introduced with the Recommendation of the President.

The Lok Sabha re-assembled after Lunch at Eight minutes past Fourteen of the Clock.

(Mr. Speaker in the Chair)